

THE GAUHATI HIGH COURT AT GUWAHATI
(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

OFFICE ORDER

Dated Guwahati, the 10th November, 2014

No. HC.V-43/2013(pt)/ 909 A/Estt. ## In continuation of this Registry's earlier Order No. HC.V-77/2011/898/Estt. dtd. 9.2.2012, all the Court Masters of this Registry are further directed not to avail leave without informing the Joint Registrar (Judicial) or In-charge of the Court Masters for smooth functioning of Hon'ble Court's work.

Sd/-R. Duarah
REGISTRAR (ADMN.)

Memo No. HC.V-43/ 2013(pt)/ 909 B /Estt. Dtd. 10.11.2014

Copy for information and necessary action to :-

1. The Registrar (Vigilance/Judl.), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Joint Registrar,....., Gauhati High Court, Guwahati.
4. The Dy. Registrar (_____), Gauhati High Court, Guwahati.
5. The Assistant Registrar,, Gauhati High Court, Guwahati.
6. The Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
- ✓ 7. The System Analyst, Gauhati High Court, Guwahati with a request to upload this in the High Court website.
8. The Administrative Officer (Judicial) (_____) /In-charge of Court Masters, Gauhati High Court, Guwahati. The I/C of Court Masters is requested to circulate the order amongst all the Court Masters.
9. All the Court Masters, Gauhati High Court, Guwahati.
10. CA to the Registrar General, Gauhati High Court, Guwahati.
11. P.S. to Registrar (Admn.), Gauhati High Court, Guwahati.
12. High Court Notice Board.
13. Order File.


REGISTRAR (ADMN.)

28/11/14